

**NOTICE INVITING TENDER FOR COMPREHENSIVE ANNUAL MAINTENANCE OF
SERVERS, SERVER PERIPHERALS, COMPUTERS AND COMPUTER PERIPHERALS
INSTALLED AT THE DISTRICT & SUBORDINATE COURTS COVERED UNDER E-
COURTS PROJECT**

High Court of Orissa, Cuttack invites bids from reputed, experienced and financially sound Companies/Firms/Agencies for providing Comprehensive Annual Maintenance of Servers, server peripherals, computers and computer peripherals installed at the District & subordinate Court Complexes covered under eCourts Project Phase-II. Those who are in the similar business for the last three years and at present providing the same services to Central/State Govt. Department, PSUs, Autonomous Bodies, Large Industrial/Educational Campus/corporate Super Speciality Infrastructure, High Courts of other States and capable of providing such services meticulously may upload their Technical Bids online in the eProcurement portal of the State Government and send Tender Fee & EMD in sealed envelopes to High Court of Orissa addressed to the Registrar (Judicial). Complete Tender Document may be obtained from the e-Procurement portal of the Government of Odisha <http://tenderodisha.gov.in> starting from 03/04/2019 to 25/04/2019, by uploading the bid documents (Technical) along with copies of Demand Drafts of **Tender Fee** and the **Earnest Money Deposit (EMD)** for ₹3000/- (**Non-Refundable**) and ₹1,32,000/- (**Refundable**) Payable at Cuttack and drawn in favour of "Registrar (Judicial), High Court of Orissa". The format of the bid document and the necessary Annexures can also be downloaded from the e-Procurement Portal of the Government of Odisha. The bidders using the tender form downloaded from the website shall enclose scanned copies of two Demand Drafts of ₹3000/- (**Non-Refundable**) and ₹1,32,000/- (**Refundable**) for Tender fees and Earnest Money Deposit (EMD) respectively payable at Cuttack and drawn in favour of "**The Registrar (Judicial), High Court of Orissa**" with the Technical Bid on or before 25.04.2019 online and the Original copies of the Demand Drafts are to be submitted in a separate envelopes to the Computer Section, High Court of Orissa on or before 25.04.2019 till 5 P.M in offline mode. The envelopes should be duly superscripted as "*Tender fee and EMD for the Tender invited for **Comprehensive Annual Maintenance Contract of Server, Server peripherals, computers and Computer peripherals installed at the District & Subordinate Court Complexes covered under eCourts Project***".


NOTE: The EMD and Tender Fee Demand draft should be submitted offline contained in sealed envelopes failing which the tender shall be rejected forthwith.

The sealed envelopes are to be deposited in the Computer Section, High Court of Orissa Premises or may be sent through registered/speed post addressed to **The Registrar (Judicial), High Court of Orissa, Chandini Chowk, PIN- 753002.**

Bids will be opened on 26/04/2019 after 2.30 PM in the presence of bidders or their authorized representatives who wish to participate in the bidding process.

Any future clarification(s) and / or corrigendum(s) shall be communicated by order of Registrar (Judicial) only through the e-Procurement portal. Hence, bidders are advised to always check the e-procurement portal of the State Government.

High Court of Orissa, Cuttack reserves the right to amend or withdraw any of the terms and conditions contained in the Tender Document including quantity/amount of items to be supplied or to reject any or all tenders without giving any notice or assigning any reason thereof. The decision of the Hon'ble Computer-cum-Steering Committee shall be deemed to be final.


- 2/4/2019
Registrar (Judicial)

High Court of Orissa